

ORISSA HIGH COURT; CUTTACK

NOTICE

No. 790 / Dtd. 11.05.2017

The Tender Notice No.-4779 dtd.07.06.2016 concerning procurement of Fire-Fighting Equipments / Apparatus for the Court stands cancelled.

The bidders who had participated are hereby requested to take return of the respective Demand Drafts which has been submitted towards the EMD cost, after production of a valid ID proof of the authorised representative alongwith the authorisation letter from the concerned firm bearing the duly attested signature of the representative, before 'Store & Purchase Section' at the earliest.

This is for necessary information for all concerned.



Registrar (Judicial)
Orissa High Court, Cuttack.

Memo No. 791 /dtd. 11.05.2017

✓ Copy forwarded to Technical Director, NIC, Orissa High Court for uploading in OHC website.



Assistant Registrar (Admn.)
Orissa High Court, Cuttack.